

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 7th September, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 286/2017 (Earlier O.A.No.366/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Ajay Biduri, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. ADN Rao & Mr. Sudipto Sircar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Status Report filed by MVKini, Law Firm for R-4 (NHAI)
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Priyanka Swami, Adv. for GNN
3.	Original Application No. 356/2017 (M.A. No. 666/2017, M.A. No. 819/2017 & M.A. No. 1046/2017)	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8 Mr. Krishna Kumar Singh, Adv. for MoEF & CC
4.	Original Application No. 388/2017 (M.A. No. 792/2017, M.A. No. 793/2017 & M.A. No. 983/2017)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Rajesh Raina, Adv.
5.	Original Application No. 403/2017 (M.A. No. 762/2017)	Jai Prakash Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Daleep Kr. Dhyani, Adv. Mr. Deep Shikha Bharati, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Ankit Verma, Adv. for State of UP Ms. Priyanka Swami, Adv.

6.	Original Application No. 451/2017	M/s Metenere Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
7.	Original Application No. 452/2017	M/s Suchi Paper Mills Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. Mr. Pradeep Misra, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
8.	Original Application No. 453/2017	M/s Kawatra Papers Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. Mr. Pradeep Misra, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
FOR HEARING			
9.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC
10.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
11.	Original Application No. 531/2016 (M.A. No. 1017/2016 & M.A. No. 1081/2017)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaul Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
12.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh, Adv. for R-5 Ms. Tanya Agarwal, Adv.
13.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. Shalok Chandra, Adv. for CPCB Mr. Krishna Kumar Singh, Adv.

14.	Original Application No. 368/2016	Paramjit Singh Pamma Vs. Government of Punjab & Ors.	Mr. Gurjinder S. Chahal, Adv. for Applicant Mr. Vinay Mohar Sharma, AAG for R-1,2, 4&5 Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for Punjab Mr. Sanjeev Kumar Manan, Adv.
15.	Original Application No. 546/2016	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Dr. Sandeep Singh, Adv. for Sate of UP Mr. Pradeep Mishra, Adv. for UPPCB
16.	Original Application No. 550/2016 (M.A. No. 1047/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eeshan Chaturvedi, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Sanjeet Purohit, Adv.
17.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6 Mr. G. M. Kawoosa, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Birja Mahopatra, Adv. for DSIIDC Mr. Rajkumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Rohit Raj Sachin, Adv.
18.	Original Application No. 13/2017 (M.A. No. 1066/2017)	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida
19.	Original Application No. 279/2017 (M.A. No. 523/2017 & M.A. No. 524/2017)	Satish Kumar Vs. State of Haryana & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 & 4 Mr. Rahul Narayan, Adv. for R-5 to 7 Mr. Rajesh Kr. Singh, Adv. for MoEF
20.	Original Application No. 443/2017 (M.A. No. 869/2017 & M.A. No. 1012/2017)	M/s International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for UP
21.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8

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THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED